RAJYA SABHA

Thursday, the 17th March, 1982/ 28th Phalguna 1904 (Saka)

The House met at eleven of the Clock. Mr. Chairman in the Chair.

TRIBUTE TO KARL MARX

MR. CHAIRMAN: On the four-teenth ol this month, a hundred years ago, died Karl Marx, a social philosopher and a savant whose influence in this world has been no lyss than that of any religious leader, although he preached not religion but social reform. Advancing the philosophy of Hegel, and changing it from *idealism* to *materialism*, he adjusted the economic relations and forces in society and in conjunction with his life-long friend and co-philosopher Engels, he •volved theories which go under the name Marxism.

The world today cannot afford to ignore his philosophy and his followers and his opponents alike try to understand it, to solve economic problems, aspecially the relationship of Capital and Labour, the ownership of private property and the role of the States and its Laws. *One* cannot face any of these problems without having regard to what Marx said, whether one aims at socialistic economy or communism.

In his death the world lost a man of outstanding intellect and an original thinker. Speaking for the honourable Members and myself, I honour the memory of this great man, a leader and a world reformer.

ORAL ANSWERS TO QUESTIONS

Paper Mill in Bihar

- •261. SHRI SHIVA CHANDRA JHA: Will the Minister of INDUSTRY be pleased to state:
- (a) whether it is a fact that the Asoka Paper Mill of Darbhanga in Bihar is working to its full capacity;

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- (b) if so, what are tha detail* ta thii regard; and
- (c) if the answer to part (a) abort be in the negative, what ar« tha reasons therefor?

THI MINISTER OF STATE W THE MINISTRY OF INDUSTRY (SHRI S. M. KRISHNA): (a) tO (c) During the year 1982 the Darbhanga Unit of Ashok Paper Mills could produce only 1438 tonnes of paper against an installed capacity of 13,500 tonnes per annum, due to power shortage and financial difficulties.

श्री शिव चन्द्र झा: सभापित महोदय, मेरे पास चिट्ठी है जो मैंने प्रधान मंत्री जी को लिखी है करीब करीब एक डेड़् साल पहले, यदि चाहें तो मैं सारा पढ़ दूं।

श्री समापति : पढ़ने की जरूरत नहीं है।

श्री शिव चन्द्र झाः मैं नहीं पढ़ रहा हूं, मैंने रेफरेंस दे दिया, ग्राप घटनाइये नहीं।

भी सनापति : मुझे कभी त्रवराहरु नहीं होती।

श्री शिव चन्द्र शा: करीव डेड़ साल पहले उनको चिट्ठी मिल गई श्रीर उन्होंने कहा श्राई ऐम हैं विग दि मैंटर लुक्ड इंटु। प्रधान मंत्री ने कहा कि कंसर्ड मिनिस्टर के पास मैंने भेज दी। फिर जवाब इनका श्राया कि श्रसम श्रीर बिहार के श्रफ्तरों को बुलाकर देख रहें हैं। लेकिन मैं कहना चाहना हूं कि सब मिलाकर एक डेड़ साल तक लिखने के बाद भी परिस्थिति श्रच्छी नहीं हैं श्रीर वह कागज की मिल दरभंगा में जो है, जिसकी एक यूनिट श्रसम में भी है, दम तोड़ रही हैं। बड़ी हैंगनी की बात है कि पैसे की कभी या संचालन में

पुरुपंवस्था की वजह से बिहार जैसे ही पिछडा हुआ है अंग्रेजी जमाने से और शायद यह सरकार की बड़ी नीति रखती है कि इसको पिछड़ा बनाये रखो। जो थोड़े बहुत उद्योग हुए हैं उनका भी संचालन ठीक ढग से नहीं हो रहा है। को मैं मंत्री महोदय के पूछना चाहता ह कि क्या यह सही नहीं है कि उनको चलाने के लिए तुरन्त कुछ पैसे की, फंड की जरूरत है। मैंने इसके लिए पहले कई स्झाव विये थे --

"Immediate provision for working capital to the extent of Rs. 5 crores by. the holders of equity shares i.e., the Governments of Bihar and Assam and the financial institutions like I.D.B.I./I, F.C.I, etc.

Even at the cost of repetition I will like to emphasise that nothing else can save this mill from immediate closure.

Reconstitution of the Board of Management with persons drawn from the profession. The Chairman or the Managing Director should be a man of excellence, wider acceptability and respectability. I will like to inform you that since last 8 months this company is running without a Managing Director.

Appointment of a team of experts to examine the various snags in the organisation..."

श्री समापति : यह तो ग्रापने सब अपनी राय जाहिर कर दी है। सगर सवाल आपका क्या है ?

श्रीशिव चन्त्र माः सवाल यह है कि इसका जो स्ट्रक्चर है अशोक पेपॅर मिल का वह ज्वायटं है असम के साथ। इसको ठीक से चलाने के लिये असम युनिट ने साथ इसको डिलिक कर दिया वाए।

श्री समापति : इसको डीलिक करेंगे या नहीं यह आप जानना चाहते हैं ?

to Questions

श्री शिव चन्द्र मा : डीलिक इसलित करवांना चाहता है कि दरभंगा मिल को असम के उत्पर डिपेंडेंट करना होता है। परूप वहां पर बन सकता है और दूसरी सुविधांएं हैं, कोयला है; पावर मोटेंज की बात भी इन्होंने कही है। यह हम-ध्रप करने की बात है। हकीकत यह है कि उसकी बनियादी जो रिक्वायरमेंट है फंड संचालन के लिये वह सरकार म्हैया नहीं कर रही है। मैनेजमेंड को ठीक नहीं कर रही है। कंपीटेंट धादमी वहां नहीं हैं इसलिये करीय करीय दो हजार मजदूर बेकार हैं । मेरा सवाल यह है कि इसको चलाने के लिये ग्राप कितना पैसा दे रहे हैं? जो संचालन की रिक्वायरमेंट है उसके लिये ग्रापने कितना दिना है ग्रीर मैंनेजमेंट की कौन सी व्यवस्था 8 ?

SHRI S. M. KRISHNA: Sir I appreciate the concern of the hon. Member about the non-functioning of the Asoka Paper Mills. There are three aspects which he has drawn our attention to: One is whether any delinking can be effected. Sir, this has a chequered history where the pulp has to come from the Assam unit and it has to be transported all the way to Darbhanga where there is another mill. We do not have pulping capacity in the Darbhanga unit of the Paper Mills. Asoka There aro transportation difficulties. So, the question of delinking certainly is no panacea for the ills in which tha Asoka Paper Mills is involved.

The second aspect of the question is whether there is financial constraint. Sir, here the Government of Bihar is involved, the Government of Assam is involved and then the financing institutions are involved. No^r

finance is not as much of a constraint as it is with reference to personnel. In the Assam unit, the hon. Member would quite appreciate the fact, there are more than a hundred managers who have left the Assam unit, so much so that there is total dislocation of the functioning of the Assam unit also. Under circumstances the Government of India have tried their very best to bring in some professionals in terms of bringing in the ITC who have a reputation for themselves. They have set-up the Bhadrachalam Paper Plant. They have acquired about 24 per cent of the shares. So, it is now the ITC's problem to give a reorientation to the Asoka Paper Mills. Sir, the total accumulated loss in this Mill, according to us is about Rs. 33 crores.

भी शिव चन्द्र हा: दूसरा सवाल है कि इसमें असम सरकार और विहार सरकार दोनों गामिल हैं लेकिन श्राप जानते हैं कि ग्रसम की सरकार इलिजिटिमेड सरकार है। यह ग्राप जानते चुनाव के बाद यह इलिजिटिमेट सरकार है उससे कोई लिजिटी मेट काम नहीं होगा। इसलिये मैं कहता हं कि इसके मातहत नहीं चल सकती। इसी तरह से बिहार की सरकार है। वहां मिश्र की सरकार है-रोटन ट्द कोर सरकार है, (व्यवधान) इसलिये मेरा यह कहना है कि केन्द्रीय सरकार, मैं नहीं कहता कि ये लोग भी दूध के ध्लेहए हैं (व्यवधान) इनके मावहत आ जायेगी तो ज्यादा अच्छा हो जायेगा, लेकिन फिर भी कहता हं कि यह अपने मातहत ले लें, सरकार इसको टैक छोबर कर ले। यह इसलियें कह रहा हूं क्योंकि हम लोग यहांपर हैं। इस लोग कब तक इस बात को कहते रहेंगे कि इस पेपर मिल को सरकार अपने हाम में ले?

श्री समापति : ग्रापसे वया चलेगा ?

श्री शिष चन्द्र झा: हम लोग इनको लिखेंगे, क्वेश्चन करेंगे कि और अगर क्षेन्ट्रल गवनंभेठ इसको अपने हाथ में ले ले तो ये हमारे नजदीक में रहते हम पुछ सकेंगे। ब्राई० होः पीः ब्राई० की खबर है कि आप इसको मल्टी नेशनल कम्पनीज को बेचने जा रहे हैं . . . (ब्यवधान) ।

श्री समापति : श्रापका सवाल क्या है ?

भी शिव चन्द्र शा: मेरा सवाल यह है है कि द्याप इस पेपर मिल को अपने हाथ में ले रहे हैं या नहीं? इसका आप नेशनेलाइजेशन कर रहे हैं या नहीं ?

थी समापति : तिवारी जी: आप इसकी लेने वे लिए तैयार है या नहीं, यह इता दीजिये ताकि इनकी बेचैनी दूर हो जाय।

SHRI S. M. KRISHNA: Sir, he has illegitimised the Assam Government and the Bihar Government and legitimised the Central Government and the Karnataka Government.

• MR. CHAIRMAN: And himself.

SHRi S. M. KRISHNA: So that really does not take vis far. About nationalisation, we will have to JO into the" financial implications involved. Right now we have so many units which have been nationalised and which we are finding extremely difficult to run. And the hon. Member is totally aware of the financial constraints and the resources which are involved in it.

श्री शिव चन्त्र झाः हाकी में हारने के लिये एशियाड पर ये लोग करोड़ों रुपया खर्च कर सकते हैं, लेकिन असोक पेपर मिल को चलाने के लिये इनके पास पैसा नहीं है। यह बहुत दुर्भाग्य की बात है।

श्रीमती मनोरमा पण्डियः श्रीवन. मैं माननीय मंत्री जो से जानना चाहती ट्टॉकि 18 ग्रगस्त, 1982 को जो एक **बैठ**क हुयी थी जिसमें उद्योग मंत्री जी, चेंधरमैन, प्राईं हो बी प्राई० ग्रीर बिहार सरकार के रिष्रेजेंटेटिय्क भी ष्ट्रपरियत मे उसमें क्या फैसले लिये गये ?

SHRI S M. KRISHNA: Sir, to underscore the concern of the Central Government, the hon. Minister of Industry called a meeting on 18-8-1982 in which the representatives of the two State Governments and the financial institutions were also invited, ft was decided at this meeting that the IDBI proposal of the ITC associating with the management of Asoka Paper Mills was the best alternative for the revival of the company, and the financial institutions were asked to chip in, about Rs. 38.93 lakhs by the IDBI, Rs. 35 lakhs by the IFCI and Rs. 35 lakhs from the LIC. Sir, all these three financial institution* 4id give us money and it was only these Rs. 107 Iakhs which came to our rescue to pay the workers their wages.

भी रामानस्य यादव : सभापति जी, बिहार प्रदेश में, खास तौर से नाय बिहार में, कोई भी इंडस्ट्रीज नहीं हैं। नेवल 13 मगर इंडस्ट्रीज हैं। इसके अलावा दूसरी टाइप की कोई भी इंडस्ट्री नहीं है। यही एक ऐसी इंडस्ट्री है जो वहां पर कारज बनाती है। पहले पहल इस इंडस्टी को चलाने के लिये श्री ठाकूर प्रसाद सिंह जी जो समस्तीपुर के रहने वाले हैं, उनकी वित्तीय सस्यास्री से काफी पैसा दिया गया। लेकिन श्री ठाकूर प्रसाद सिंह की एक दूपरी कंसने भी है।

श्री समापति : उस वक्त तो बहुत बच्छी हालत थी। उसकी हालत ग्रव खराव हुई है। उस पर कोई सवाल पृंछिये।

श्री रामानस्य यादवः सभापति जी, ग्राप बात सून लें। करोडों रूपया वित्तीय संस्वायों की तरफ से समस्तीपर पेपर फैक्टरी को चलाने के लिये ठाकुर प्रसाद सिंह को दिया गया था ताकि उस मिल को चलाया जा सके, मजदूरी को पैसा दिया जा सके। लेकिन ठाकुर प्रसाद सिंह ने इस पैसे को अपनी शिपिंग कारपोरेशन में हायबर्ट कर दिया जो कि काननन गलत है। इसलिए मैं जानना चाहता हं कि क्या सरकार इस बात पर भी विचार करेगी कि करोडों रुपया जो इस मिल को चलाने के लिए दिया गया था उसको शिपिंग कारपोरेशन, बम्बई में न्या डायवटं कर दिया गया जिसके कारण इस भिल की स्थिति आज इतनी खराब हो गई है और चल नहीं पर रही है? तो मैं सरकार से यह जानना चाहता हं कि भाज जो समस्तीपुर ठाकुर पेपर फैक्टरियां हैं, चाहे असम की युनिट हो, यहां की युनिट हो, जो भी उनके मालिक रहे हैं--वे ठाकूर पेपर मिल वित्तीय संस्थानां से पैसा लेकर दूसरी जगह अपने कन्सनं में डाइवर्ट करते जा रहे हैं और इस प्रकार इस उद्योग की स्थिति खराब होती जा रही है। क्या सरकार इस बात की भी जांच करेगी कि इस मिल की स्थिति इतनी खराव क्यों हो गई है ? क्या यह बात सही है कि वित्तीय अनदानों को डाइवर करके, समस्तीपुर पेपर मिल मालिका ने इसकी स्थिति को खराब कर दिया है? अगर यह बात सही है, तो सरकार उनके खिलाफ क्या कार्यवाही करने जा रही है?

MR. CHAIRMAN: Has there been any diversion of funds?

SHRI S. M. KRISHNA: The mill was promoted in 1957 by the Maharaja of Darbhanga and in 1965 they abandoned it. In 1968 the revival proposition was taken up by the Governments of Bihar and Assam and

•ince then they were able to commission it and run-down of the way the mills have worked would give •ome information. In 1977,57 per cent of the installed capacity was utilised. In 1978, 62 per cent was utilised. In 1979, 46 per cent was utilised And in 1982 only 15 per cent was utilised. At this point of time it would be very difficult for us to come to an assessment whether any funds wer* really diverted at the inception. The honourable Member is trying to draw the attention of the House to what happened at that point of time. He has given some useful information and we will look into

SHRI RAMANAND YADAV: I have put a specific question—whether the proprietor, Mr. Thakur, diverted large amounts of money from Samastipur paper concern 'o his shipping corporation at Bombay of which alio he wai the proprietor.

SHRI S. M. KRISHNA: You would appreciate that the shipping corporation does not come under the Ministry of Industry. That is why I made a submission that he has given some information and we would look into it.

SHRJ RAMANAND YADAV: Are you prepared to make an inquiry about the diversion of funds by the proprietor?

SHRIMATI PRATIBHA SINGH: His question was if money was given to the Paper Mills by the Government, whether that money was diverted and what happened...

MR. CHAIRMAN: I think the House would like to be informed after you have looked into this matter. That is aU. I don't think it is necessary to linger over this any more.

Rise in cement prices

*2«B. SHRI **DHULESHWAR** MEENA: Will the .Minister of IN-DUSTRY be pleased to state:

(a) whether it is a fact that the Cement Manufacturers' Association

has recently approached Government for yet another rise in cement prices:

- (b) if so what is the extent of rise in prices asked for by them and approved by Government both in the case of Levy and non-Levy cement; and
- (c) what are the reasons for such a demand for a rise in the price of cement?

THE MINISTER OF STATE IN THE M'NISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) to (c) Request have been received by the Government for allowing escalations in ex-works retention and F.O.R. price of Levy cement. Increase in ex-works prices amounting to Rs. 26.96 per tonne of levy cement so far sought by the industry is intended to compensate the producers for escalations in manufacturing costs upto June 1982. These requests are under examination of the Government. Non-levy cement being free from price and distribution control, its prices are not fixed by the Government.

SHRI DHULESHWAR MEENA: May I know from the honourable Minister the number and reasons for asking for increase in price and quantum both in levy and non-levy cement under the Govt. sector? Despite all these concessions to the cement industry, cement which is a scarce commodity, is not only being adulterated by the dealer but is also sold at a high premium. May I know what steps the Government propose to take for easy availability of cement, particularly non-levy cement, at a fixed price, and to prevent adulteration? I would also like to know the break-up of the figure of Rs. 26.96 per tonne upto June 1982 which the honourable Minister has indicated.

SHRI VIRBHADRA SINGH: In June 1982 the Cement Manufacturers Association-the CMA-requested the